

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SIDDHI AGROFOODS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Siddhi Agrofoods Private Limited
2.	Date of incorporation of corporate debtor	26 th August, 2004
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chhattisgarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15142CT2004PTC016884
5.	Address of the registered office and principal office (if any) of corporate debtor	9, Annapurna Complex, Agrasen Road Raipur. Chhattisgarh- 492001 Email Id: siddhiagrofoods@rediffmail.com
6.	Insolvency commencement date in respect of corporate debtor	03 rd April, 2024
7.	Estimated date of closure of insolvency resolution process	30 th September, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Sushanta Kumar Choudhury Regn No: IBBI/IPA-003/IP-N00292/ 2020-2021/13238
9.	Address and e-mail of the interim resolution professional, as registered with the Board	64, Hem Chandra Naskar Road, Belegkata, Kolkata-700010 Email Id: sk.choudhury123@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	64, Hem Chandra Naskar Road, Belegkata, Kolkata-700010 Email: ip.safpl@gmail.com
11.	Last date for submission of claims	17 th April, 2024
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	-
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	-
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: (i) Relevant forms available at http://ibbi.gov.in/downloadform.html and (ii) Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Siddhi Agrofoods Private Limited** on **03rd April, 2024**.


The creditors of **Siddhi Agrofoods Private Limited**, are hereby called upon to submit their claims with proof on or before **17th April, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05.04.2024
Place: Kolkata

Sushanta Kumar Choudhury
Insolvency Professional
IBBI/IPA-003/IP-N00292/2020-2021/13238


Sushanta Kumar Choudhury
Interim Resolution Professional
Siddhi Agrofoods Private Limited

Regd. No. IBBI/IPA-003/IP-N00292/2020-2021/13238
AFA: AA3/13238/02/171024/300968 valid upto 17.10.2024